

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:4275  
ANSWERED ON:22.03.2013  
OPIUM CULTIVATION  
Jindal Shri Naveen

**Will the Minister of FINANCE be pleased to state:**

- (a) the total number of licensed opium cultivators and the districts notified for opium cultivation in the country, State/UT-wise;
- (b) whether the Government is aware about the illegal opium cultivation being done on a large scale, especially in the States/UTs which are not notified for opium cultivation;
- (c) If so, the details thereof along with the total number of cases reported under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 during each of the last three years and the current year, State/UT wise; and
- (d) the steps taken/proposed to be taken by the Government to curb illegal opium cultivation in the country?

**Answer**

FINANCE MINISTER (SHRI P. CHIDAMBARAM)

(a) Details of state-wise total number of licensed cultivators and the districts notified for opium cultivation in the country for the crop year 2012-13 are as follows:

| Name of State  | Name of District notified  | No. of Licensed Opium Cultivators |
|----------------|--|-----------------------------------|
| Madhya Pradesh | Mandsaur, Neemuch, Ratlam, Ujjain, Jhabua, Shajapur, Rajgarh.                                      | 26114                             |
| Rajasthan      | Kota, Baran, Jhalawar, Chittorgarh, Pratapgarh, Udaipur, Bhilwara.                                 | 20464                             |
| Uttar Pradesh  | Barabanki, Faizabad, Ghazipur, Mau, Lucknow, Rai Bareilly, Bareilly, Shahjahanpur, Budaun, Aligarh | 242                               |
| Total          |  | 46820                             |

(b) & (c) Details of illicit opium crop destroyed alongwith total number of cases reported under the Narcotics Drugs & Psychotropic Substances (NDPS) Act, 1985 during the last three years and the current year are as follows:

| State/UT          | 2010               |                        | 2011                |                       | 2012                |                        | 2013(till February) |                       |
|-------------------|--------------------|------------------------|---------------------|-----------------------|---------------------|------------------------|---------------------|-----------------------|
|                   | Area crop reported | No. of cases destroyed | Area crop (in Hac.) | No. of cases reported | Area crop (in Hac.) | No. of cases destroyed | Area crop (in Hac.) | No. of cases reported |
| Arunachal Pradesh | 500.8              | Nil                    | 364.3               | Nil                   | 180.5               | Nil                    | 34.4                | Nil                   |
| Himachal Pradesh  | 215.6              | 10                     | 32.6                | 66                    | 4.7                 | 32                     | Nil                 | Nil                   |
| Jammu & Kashmir   | 169.0              | 10                     | 12.1                |                       | 20                  | Nil                    | Nil                 | Nil                   |
| Manipur           | 344.0              | Nil                    | 365.8               |                       | Nil                 | 507.1                  | Nil                 | 19.8                  |
| Uttrakhand        | 173.2              | Nil                    | 454.4               |                       | Nil                 | 86.4                   | 1                   | Nil                   |
| Bihar             | 2.0                | 08                     | 5.3                 | 05                    | 25.0                | 11                     | 14.6                | 7                     |
| Jharkhand         | 84.2               | 26                     | 4.4                 |                       | 17                  | 127.1                  | 21                  | 92.5                  |
| West Bengal       | 1594.9             | 25                     | 4544.6              | 27                    | 303.1               | 25                     |                     | 127.1                 |
| Karnataka         | 0.2                | 01                     | Nil                 | Nil                   | Nil                 | Nil                    | Nil                 | Nil                   |

|             |        |     |        |     |        |     |       |     |     |
|-------------|--------|-----|--------|-----|--------|-----|-------|-----|-----|
| Orissa      | 3.6    | 01  | Nil    | Nil | Nil    | Nil | Nil   | Nil | Nil |
| Maharashtra | Nil    | Nil | Nil    | Nil | 20.1   | 29  | Nil   | Nil | Nil |
| Total       | 3087.6 | 81  | 5813.5 | 135 | 1253.9 | 119 | 288.3 | 22  |     |

(d) The following steps have been taken/proposed to be taken by the Central Government to curb illicit opium cultivation in the country:

(i) Use of satellite imagery besides ground verification for detection and eradication of illicit poppy crop.

(ii) Narcotics Control Bureau has formulated an Action Plan in coordination with concerned agencies & the nodal officers of the concerned state governments for the identification and destruction of illicit opium cultivation. The action plan includes, inter-alia using satellite imagery to identify areas under illicit poppy cultivation, constitution of composite teams of district level officers for field verification and destruction of illicit poppy cultivation and initiation of penal action against persons found involved in illicit poppy cultivation.

(iii) Financial assistance being provided to eligible States for strengthening their narcotic units.